

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

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PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER : --  
PETITION NUMBER : CP(IBC)/88/2024  
NAME OF THE PETITIONER : Gemscab Industries Ltd  
NAME OF THE RESPONDENT(S) : Svaryu Energy Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Rishi Nandhan for the Petitioner.

In this case AOS filed and Application served on Mumbai Address. None appears for the Respondent.

Applicant is directed to carry out substituted service and file AOS.

**Registry is also directed** to serve the Application on Mumbai Address.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the Petition for hearing on **09.09.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

Phk